
Padma Mohan Tripura Vs State Of Tripura & 5 Ors.

I.A. 1 Of 2025 In Writ Petition (C) 540 Of 2024

Court: Tripura High Court- Agartala

Date of Decision: Jan. 15, 2025

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: A. Bhaumik, D. Sarma

Final Decision: Allowed

Judgement